

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 29 OF 2018 & IA NO. 1271 OF 2019

And

APPEAL NO. 35 OF 2018 & IA NO. 1462 OF 2018

Dated : 5th August, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

APPEAL NO. 29 OF 2018 & IA NO. 1271 OF 2019

In the matter of:

Godawari Green Energy Limited ... **Appellant(s)**
Versus
Central Electricity Regulatory Commission & Ors. ... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Mr. Raunak Jain
Mr. Zeeshan Alam

Counsel for the Respondent(s) : Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan
Mr. Shubham Arya
Ms. Tanya Sareen for R-2

Mr. Anand K. Ganesan for R-10 to 12

Mr. Rajiv Srivastava
Ms. Garima Srivastava
Ms. Gargi Srivastava for R-13

APPEAL NO. 35 OF 2018 & IA NO. 1462 OF 2018

In the matter of:

Rajasthan Sun Technique Pvt Ltd. ... **Appellant(s)**
Versus
Central Electricity Regulatory Commission & Ors. ... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Hasan Murtaza

Counsel for the Respondent(s) : Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan
Mr. Shubham Arya
Ms. Tanya Sareen for R-2

ORDER

Since, the time for filing pleadings in these matters is closed.

Inspite of several adjournments in these matters, some of the respondents have not filed their respective pleadings. Therefore, pleadings are completed in these matters.

List these matters for hearing on **16.09.2019**.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

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